

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CARGO PLANNERS LIMITED Date of Commencement of Liquidation: 08-01-2021; List of Stakeholders as on Date: 17-03-2021; Name of IP: Ms. Deepika Bhugra Prasad; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1311841				NA
2	Liquidation costs incurred till date				79525				NA
3	Secured financial creditors	9	347756768	9	342554004		5202764		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	10	2544208	10	514290		18219		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	2260255	3	2207092		53163		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	352561231	22	346666752	0	5274146	0	